

(3)

Central Administrative Tribunal
Principal Bench
New Delhi

OA No. 2649/96

Friday, this the 10th day of January, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Sh. S. P. Biswas, Member (A)

1. Anek Pal Singh
s/o Shri Sunder Singh,
T-43/D, Railway Colony,
Chandausi,
Distt. Moradabad,
2. Suresh Chander Sharma s/o
Babu Lal Sharma,
c/o C.P. Sharma,
Shakti Nagar, Chandausi,
Distt. Moradabad.

..Applicants

(By Shri G.D. Bhandari, Advocate)

- Versus -

1. Union of India through
the General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. The Divisional Railway Manager,
Northern Railway,
DRM Office,
Moradabad.

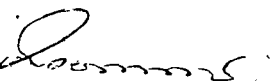
..Respondents


O R D E R (Oral)

By Hon'ble Dr. Jose P. Verghese, Vice-Chairman --

Petitioners appear in person as well and make a statement that they are likely to be absorbed and want to withdraw this O.A. The permission to withdraw the original application is granted and the liberty to re-file, as and when fresh cause of action arise, is also granted.

The O.A. is dismissed as withdrawn.


(S.P. BISWAS)
Member (A)


(DR. JOSE P. VERGHESE)
Vice-Chairman(J)

Ena: